

CENTRAL ADMINISTRATIVE TRIBUNAL
CHANDIGARH BENCH

32. MAs 060/01363, 01364/16 IN OA 060/00350/14

(K.C. CHABRA VS. UOI & ORS.)

08.11.2016

Present: Sh. Sanjay Goyal, counsel for the applicant in MAs.

1. Heard.
2. Issue notice to counsel for the respondents.
3. List on 10.01.2017.

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(UDAY KUMAR VARMA)
MEMBER (A)

J
(SANJEEV KAUSHIK)
MEMBER (J)

rishi

notice issued
on 16/11/16.
Service complete.
MS not
filed

SK
3/11/17

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**CENTRAL ADMINISTRATIVE TRIBUNAL
CHANDIGARH BENCH**

20. MAs 060/01363, 01364/16 IN OA 060/00350/14

(K.C. CHABRA VS. UOI & ORS.)

10.01.2017

Present: Mr. Sanjay Goyal, counsel for the applicant.
Mr. Rohit Seth, counsel for the respondents.

Adjourned to 10.02.2017 for arguments, and also to enable the learned counsel for the respondents to comply with the directions contained in the order dated 16.02.2016 passed in OA No.060/00350/2014 by this Tribunal.

As —
(RAJWANT SANDHU)
MEMBER (A)

Mehmood Singh Sullar
(JUSTICE M.S. SULLAR)
MEMBER (J)

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*Compliance
Report not
feted*

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**CENTRAL ADMINISTRATIVE TRIBUNAL
CHANDIGARH BENCH, SECTOR 17 E**

ORDER SHEET

COURT NO. : 1

10.02.2017

M.A./60/1363/2016

K C CHABRA

O.A./60/350/2014

-V/S-

M.A./60/1364/2016

M/O DEFENCE

ITEM NO:14

FOR APPLICANTS(S) Adv. : Mr. Sanjay Goyal, Advocate.

FOR RESPONDENTS(S) Adv. : Mr. Rohit Seth, Advocate.

| Notes of The Registry | Order of The Tribunal |
|-----------------------|---|
| | <p><u>M.A./60/1363/2016 & M.A./60/1364/2016</u></p> <p>We have perused the main order dated 16.02.2016 passed in OA No.060/00350/2014 by this Tribunal.</p> <p>Having heard the learned counsel for the parties, having gone through the record. We are of the considered view that since no ground much less cogent to condone the unexplained delay of 166 days in filing the Application for extension of time is made out, so the present MA is hereby dismissed.</p> <p>As a consequences thereof, the application for extension of time to comply with the indicated order is also dismissed.</p> <p> (UDAY KUMAR VARMA) MEMBER (A)</p> <p> (JUSTICE M.S.SULLAR) MEMBER (J)</p> <p>"rishi"</p> |